

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 613
IB-176/ND/2020
IA/3629/2022, IA/5924/2021

IN THE MATTER OF:
Mr. Arun Kumar Singh

...PETITIONER

Vs

M/s. Genius Exports Pvt. Ltd.

...RESPONDENT

Section
U/s 9 of IBC, 2016

Order delivered on 10.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

:Proxy Counsel Mr. Aryan
Srivastava

For the Respondent/Corporate Debtor

:Adv. Joydeep Sarma, Rajiv
Tiwari for Respondent no.1 ,5,7 &
10 in IA no. 5924/2021.

ORDER

Proxy Counsel on behalf of the Resolution Professional is present and submitted that the main counsel is not available today and therefore, sought adjournment. In view of this, list the matter along with IAs on **11.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)